



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 29.04.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1699 & 1700 of 2025	Arun Kumar Singh, (Proprietor of AK Singh & Company) Sole SCC Member of Genius Exports Pvt. Ltd. Vs. Genius Exports Pvt. Ltd., Through Its Liquidator Ruchir Batra & Anr. With	29.04.2026	04.05.2026
2.	Comp. App. (AT) (Ins) No. 1701 & 1702 of 2025	Parag Singhal, Erstwhile RP of Genius Exports Pvt. Ltd. Vs. Arun Kumar Singh, (Proprietor of AK Singh & Company) Sole SCC Member of Genius Exports Pvt. Ltd. & Anr.	29.04.2026	04.05.2026
3.	Comp. App. (AT) (Ins) No. 326 of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr. With	29.04.2026	08.05.2026

4.	Comp. App. (AT) (Ins) No. 328 of 2026 & I.A. No. 1239 of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	29.04.2026	08.05.2026
		With		
5.	Comp. App. (AT) (Ins) No. 657 of 2025	Sanjay Gupta Vs. Aruna Sikdar & Anr.	29.04.2026	08.05.2026
		With		
6.	Comp. App. (AT) (Ins) No. 416 of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	29.04.2026	08.05.2026
7.	Comp. App. (AT) (Ins) No. 998 of 2025	Sanjay Bafna Vs. RG Residency Pvt. Ltd. & Anr.	29.04.2026	15.05.2026
8.	Comp. App. (AT) (Ins) No. 2173 of 2024	Omkara Assets Reconstruction Pvt. Ltd. Vs. Rajesh Jhunjunwala & Ors.	29.04.2026	05.05.2026
9.	Comp. App. (AT) (Ins) No. 715 & 716 of 2025 & I.A. No. 2741 of 2025	Tarun Dayanand Dhir Vs. Fountain Square Residents & Commercial Welfare Cooperative Society & Anr.	29.04.2026	15.05.2026
		With		

10.	Comp. App. (AT) (Ins) No. 614 of 2025 & I.A. No. 5646 of 2025 (With Defects)	Nitco Realities Pvt. Ltd. Vs. Fountain Square Residents and Commercial Welfare Association & Ors.	29.04.2026	15.05.2026
11.	Comp. App. (AT) (Ins) No. 1183 of 2025	Amit Bhatnagar Vs. Prashant Jain With	29.04.2026	15.05.2026
12.	Comp. App. (AT) (Ins) No. 1231 of 2025	Amit Suresh Bhatnagar Vs. Prashant Jain With	29.04.2026	15.05.2026
13.	Comp. App. (AT) (Ins) No. 1350 of 2025	Northway Spaces Ltd., (Formerly Mayfair Spaces Ltd.) Vs. Sri Prashant Jain, (Erstwhile RP for Diamond Power Infrastructure Ltd.) With	29.04.2026	15.05.2026
14.	Comp. App. (AT) (Ins) No. 1436 of 2025 & I.A. No. 5593 of 2025	Prashant Jain Vs. Amit Suresh Bhatnagar & Anr.	29.04.2026	15.05.2026
15.	Comp. App. (AT) (Ins) No. 581 of 2025	Kumari Durga Memorial Sansthan Through It's Secretary Raju Kumar Jaiswal Vs. Shravan Kumar Vishnoi & Ors. With	29.04.2026	11.05.2026

16.	Comp. App. (AT) (Ins) 962 & 963 of 2025 & I.A. No. 3687, 3688, 3775, 3776 of 2025 (With Defects)	PCR Buildtech Pvt. Ltd. Vs. Committee of Creditors of Renu Residency Pvt. Ltd. & Ors.	29.04.2026	11.05.2026
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By order of Hon'ble Chairperson
-Sd/-
Registrar